support domestic demand, a 16-point action plan for holistic development of the agriculture sector and critical measures to boost infrastructure and rural spending.

Further, in May 2020, Government announced a special economic and comprehensive package of ₹ 20 lakh crores - equivalent to 10 per cent of India's GDP-to combat the impact of the COVID-19 pandemic in India. The package includes, among others, relief measures under the Pradhan Mantri Garib Kalyan Yojana, Pradhan Mantri Garib Kalyan Rojgar Abhiyaan, relief measures for MSMEs and NBFCs, increased allocation under MGNREGS, interest subvention for MUDRA loans and revamp of Viability Gap Funding scheme for social infrastructure. The implementation of the package is reviewed and monitored regularly.

Payment of revenue to States under GST

†206. SHRI PHULO DEVI NETAM: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that during the Corona pandemic, the actual revenue collected by States under GST is less than estimated revenue, if so, the details thereof, State-wise;

(b) whether it is also a fact that Government proposes to refix the formula for payment of compensation to the State Governments, if so, the details of the manner in which it will be carried out; and

(c) whether the payment of revenue under GST has not been released to many States, if so, the details thereof, State-wise along with the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) Details of GST revenue collection State-wise is as per Statement-I (*See* below).

(b) No Sir, Compensation to States will continue to be released as per the provisions of the GST (Compensation to States) Act, 2017.

(c) The details of the pending GST compensation to States for period April to July, 2020 is as per Statement-II (*See* below). As per provisions of GST (Compensation to States) Act, 2017, GST compensation cess collected in current FY 2020-21 is not sufficient to release the admissible GST compensation for period April-July, 2020. Moreover, the GST compensation cess collected till July, 2020 has been partly utilized for the purpose of GST compensation released to states for the period till March, 2020.

[†]Original notice of the question was received in Hindi.

Written Answers to

[15 September, 2020]

Unstarred Questions 359

Statement-I

State-wise details of GST revenue collection

(Amount ₹ in crore)

| Sl. No. State/UT | | 2019-20 (AprAug.) | 2020-21 (AprAug.) | Short-Fall (%) |
|------------------|-------------------|----------------------|----------------------|-------------------|
| 1 | 2 | 3 | 4 | 5 |
| 1. | Jammu and Kashmir | 1680 | 1169 | -30 |
| 2. | Himachal Pradesh | 3390 | 2219 | -35 |
| 3. | Punjab | 6497 | 4580 | -30 |
| 4. | Chandigarh | 821 | 578 | -30 |
| 5. | Uttarakhand | 6327 | 3760 | -41 |
| 6. | Haryana | 23975 | 15869 | -34 |
| 7. | Delhi | 18524 | 11907 | -36 |
| 8. | Rajasthan | 13576 | 10066 | -26 |
| 9. | Uttar Pradesh | 27170 | 19563 | -28 |
| 10. | Bihar | 5294 | 4081 | -23 |
| 11. | Sikkim | 916 | 855 | -7 |
| 12. | Arunachal Pradesh | 235 | 199 | -15 |
| 13. | Nagaland | 122 | 136 | 12 |
| 14. | Manipur | 162 | 120 | -26 |
| 15. | Mizoram | 128 | 72 | -44 |
| 16. | Tripura | 276 | 270 | -2 |
| 17. | Meghalaya | 645 | 459 | -29 |
| 18. | Assam | 4062 | 3171 | -22 |
| 19. | West Bengal | 18389 | 11781 | -36 |
| 20. | Jharkhand | 10091 | 5967 | -41 |

| 360 | Written Answers to | [RAJYA SABHA] | | Unstarred Questions |
|-----|--------------------------------|---------------|--------|---------------------|
| 1 | 2 | 3 | 4 | 5 |
| 21. | Odisha | 13011 | 9889 | -24 |
| 22. | Chhattisgarh | 10266 | 8549 | -17 |
| 23. | Madhya Pradesh | 11626 | 9041 | -22 |
| 24. | Gujarat | 32503 | 22049 | -32 |
| 25. | Daman and Diu | 483 | 270 | -44 |
| 26. | Dadra and Nagar Haveli | 777 | 482 | -38 |
| 27. | Maharashtra | 75910 | 52154 | -31 |
| 29. | Karnataka | 34362 | 24763 | -28 |
| 30. | Goa | 1788 | 1012 | -43 |
| 31. | Lakshadweep | 7 | 6 | -14 |
| 32. | Kerala | 7861 | 5220 | -34 |
| 33. | Tamil Nadu | 30528 | 19797 | -35 |
| 34. | Puducherry | 758 | 544 | -28 |
| 35. | Andaman and Nicobar Islands | 151 | 103 | -32 |
| 36. | Telangana | 15949 | 11762 | -26 |
| 37. | Andhra Pradesh | 11187 | 8237 | -26 |
| 38. | Ladakh | 35 | | |
| 39. | Other Territory | 807 | 617 | -24 |
| 40. | Center Jurisdiction | 399 | 629 | 58 |
| | Grand Total | 390650 | 271979 | -30 |

Written Answers to

[15 September, 2020]

Statement-II

Details of GST compensation

(₹ in crore)

| Sl. No. State/UT | | Provisional GST Compensation due for FY 2020-21 (Apl July, 20) | |
|------------------|-------------------|--|--|
| 1 | 2 | 3 | |
| 1. | Andhra Pradesh | 4627 | |
| 2. | Arunachal Pradesh | 0 | |
| 3. | Assam | 2149 | |
| 4. | Bihar | 4493 | |
| 5. | Chhattisgarh | 2827 | |
| 6. | Delhi | 6931 | |
| 7. | Goa | 987 | |
| 8. | Gujarat | 11563 | |
| 9. | Haryana | 5841 | |
| 10. | Himachal Pradesh | 1623 | |
| 11. | Jammu and Kashmir | 2104 | |
| 12. | Jharkhand | 2475 | |
| 13. | Karnataka | 13763 | |
| 14. | Kerala | 7077 | |
| 15. | Madhya Pradesh | 5863 | |
| 16. | Maharashtra | 22485 | |
| 17. | Manipur | 53 | |
| 18. | Meghalaya | 255 | |
| 19. | Mizoram | 6 | |

| 362 | Written Answers to | [RAJYA SABHA] Uns | tarred Questions |
|-----|--------------------|-------------------|------------------|
| 1 | 2 | 3 | |
| 20. | Nagaland | 2 | 1 |
| 21. | Odisha | 3633 | 3 |
| 22. | Puducherry | 564 | Ļ |
| 23. | Punjab | 6955 |) |
| 24. | Rajasthan | 6312 | 2 |
| 25. | Sikkim | 6 |) |
| 26. | Tamil Nadu | 11269 |) |
| 27. | Telangana | 5424 | Ļ |
| 28. | Tripura | 259 |) |
| 29. | Uttar Pradesh | 11742 | 2 |
| 30. | Uttarakhand | 2235 | 5 |
| 31. | West Bengal | 7750 |) |
| | Total | 151365.00 |) |

Transfer of Central Funds to West Bengal

207. DR. SANTANU SEN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that there is an inordinate delay in transferring funds due to West Bengal under devolution, Central share in Centrally Sponsored Schemes (CSS), and other schemes;

(b) if so, the details thereof;

(c) the details of funds released to West Bengal under various heads from Government during last three years; and

(d) the steps taken by Government for timely release of funds to States?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) There has been no delay in release of tax devolution to West Bengal. Releases under Centrally Sponsored Schemes (CSS) and other schemes do not